## **RAJYA SABHA**

Tuesday, the 19th July, 2016/28th Ashadha, 1938 (Saka)

The House met at eleven of the clock, MR. CHAIRMAN in the Chair.

## **MEMBERS SWORN**

Shri S. R. Balasubramoniyan (Tamil Nadu)

Shri A. Navaneethakrishnan (Tamil Nadu)

Shri R. Vaithilingam (Tamil Nadu)

Shri A. Vijayakumar (Tamil Nadu)

## **OBITUARY REFERENCE**

MR. CHAIRMAN: Hon. Members, I refer with profound sorrow to the passing away of Shri Abdul Gaiyur Qureshi, a former Member of this House, on the 13th of March, 2016, at the age of 83 years.

Born in December, 1932, in Ujjain, Madhya Pradesh, Shri Qureshi initially taught law at the Madhava College, Vikram University and was Honorary Professor of Law at Sandipani Mahavidyala.

An advocate by profession, Shri Qureshi practised law from July, 1955 to June, 1971 and was selected as District Judge directly from the Bar in July, 1971 and went on to become a Judge of the Madhya Pradesh High Court from 1986 to 1994. He also served as the Presiding Officer in the Central Government Industrial Tribunal and Labour Court and the State Transport Appellate Tribunal, Madhya Pradesh and as Legal Remembrancer and Secretary, Law and Legislative Affairs Department, Government of Madhya Pradesh. He was Chairman of the Madhya Pradesh State Administrative Tribunal from 1995 to 1996. Shri Qureshi started his legislative career as a Member of the Madhya Pradesh Legislative Assembly in 1962 and was its Member from 1962 to 1967.

Shri Abdul Gaiyur Qureshi represented the State of Madhya Pradesh in this House from April, 1996 to April, 2002.

In the passing away of Shri Abdul Gaiyur Qureshi, the country has lost a distinguished parliamentarian, an able administrator and a legal luminary.

We deeply mourn the passing away of Shri Abdul Gaiyur Qureshi.